

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 48 of 2015

Dated: 16th July, 2015

In the matter of:-

M/s. Maithon Power Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

3.09.2015.

COURT MASTER